

List of Creditors as on 05.08.2024

List of Unsecured Financial Creditors (Other than Financial Creditors belonging to any Class of Creditors)

Sr. no1	Name of Creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by Guarantee	Whether related party?						% voting share in CoC
1	Direct Media Distribution Ventures Pvt. Ltd.	05.08.2024	1,70,88,65,140.00	-	Due to subrogation arising out of sale of pledged shares	0	Not clear	To be determined after related party status is decided	0	0	0	1,70,88,65,140.00	Mail sent. Details awaited. The shares pledge indicated that it has been made for the purpose of borrowing by Group company. Thus it appears CD is a group Company. Clarification on related party sought. The amount claimed is not reflected in the BS of 23-24. This is basically a claim arising out of right of subrogation.
2	Veena Investments Pvt. Ltd.	05.08.2024	37,43,43,467	-	Due to subrogation arising out of sale of pledged shares	0	Not clear	To be determined after related party status is decided			0	37,43,43,467	Mail sent. Details awaited. The shares pledge indicated that it has been made for the purpose of borrowing by Group company. Thus it appears CD is a group Company. Clarification on related party sought. The amount claimed is not reflected in the BS of 23-24. This is basically a claim arising out of right of subrogation.
3	World Crest Advisors LLP	05.08.2024	95,21,63,956.00	0	Due to subrogation arising out of sale of pledged shares	0	Not clear	To be determined after related party status is decided			0	95,21,63,956	Mail sent. Details awaited. The shares pledge indicated that it has been made for the purpose of borrowing by Group company. Thus it appears CD is a group Company. Clarification on related party sought. The amount claimed is not reflected in the BS of 23-24. This is basically a claim arising out of right of subrogation.
3	Total		3,03,53,72,563.00	-		-	-	-	-	-	-	3,03,53,72,563.00	